

National Company Law Tribunal

Allahabad Bench

CP NO (IB) 238/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2018

NAME OF THE COMPANY: Manvender Singh Malik V/s M/s Shri Narshing Dev Sugar Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

CP NO (IB) 238/ALD/2018

Ld. Counsel representing the Operational Creditor and Sh. Manu Khare, Advocate for the Corporate Debtor is present.

Counter affidavit has been filed by the Corporate Debtor. Rejoinder, if any, may be filed within seven days with a copy in advance to the opposite party.

List the matter on 6th September, 2018 for admission.

Dated: 30.08.2018

**(SAROJ RAJWARE)
MEMBER (TECHNICAL)**

**(V.P SINGH)
MEMBER (JUDICIAL)**

*Typed by:
Kavya Prakash Srivastava
(Stenographer)*